

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS & FERTILIZERS  
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO 2273†  
TO BE ANSWERED ON 29.11.2016

Fertilizer Imports

2273† SHRI ARVIND SAWANT:  
SHRI HRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:  
SHRIMATI VASANTHI M.:

Will the Minister of **CHEMICALS & FERTILIZERS** be pleased to state:

- the quantity and value of various fertilizers including urea imported during the last three years and the current year;
- the details of the companies which imported these fertilizers and the names of countries from where it was imported;
- whether these fertilizers were imported due to shortage of these fertilizers in the country and if so, the details thereof; and
- whether the standard of fertilizers imported are checked at any stage and if so, the details thereof?

ANSWER

MINISTER OF STATES IN THE MINISTRY OF CHEMICALS AND FERTILIZERS,  
SHIPPING, ROAD TRANSPORT & HIGHWAYS

**(SHRI MANSUKH L MANDAVIYA)**

(a) & (b): Urea is the only fertilizer under statutory price control and its import for direct agriculture use is permitted through State Trading Enterprises (STEs) namely MMTC Limited (MMTC), State Trading Corporation Limited (STC) and Indian Potash Limited (IPL), under the Foreign Trade Policy of the Government. Government is also importing approximately 20 Lakh Metric Tonnes urea from Oman India Fertiliser Company (OMIFCO) under a Long Term Urea Off Take Agreement (UOTA) between GOI & OMIFCO. The import of urea from OMIFCO is made through M/s IFFCO & M/s KRIBHCO. The year-wise quantity and value of urea imported during the last three years and current year (up to October, 2016) are as under:-

Year	From OMIFCO	Through STE	Total Urea Imported	Value
	(LMT)	(LMT)	(LMT)	(Million US\$)
2013-14	21.21	49.68	70.89	1,968.36
2014-15	14.63	72.86	87.49	2,477.27
2015-16	20.77	63.96	84.73	2,087.61
2016-17*	11.96	28.11	40.07	791.58

\* upto October, 2016

Import of fertilizers (other than Urea) is free, commonly known as Open General Licence (OGL). Various companies import these fertilizers as per their commercial judgment. Government does not maintain the value of these imports. The year-wise details of quantity of P&K fertilizers imported during the last three years and current year (up to October, 2016) are as under:-

<Figures in Lakh MT>

Year	DAP	NPK	MOP <sup>#</sup>
2013-14	32.61	3.62	31.80
2014-15	38.53	2.91	41.97
2015-16	60.08	6.29	32.43
2016-17*	38.77	4.93	22.13

\* upto October, 2016

# MOP includes both for use as direct application as well as NPK manufacture.

The name of companies who have imported P&K fertilizers during the last 3 years and the current year are Chambal Fertilizers & Chemicals Ltd (CFCL), Coromandel International Ltd (CIL), Deepak Fertilizers & Petrochemicals Ltd (DFPL), Fertilizers and Chemicals Travancore Limited (FACT), Greenstar Fertilizer Ltd.(GFL), Gujarat State Fertilizers & Chemicals Ltd (GSFC), HINDALCO/Indo Gulf Fertilizers Ltd (IGFL), HPM Chemicals & Fertilizers, Indian Farmers Fertilizers Cooperative Ltd (IFFCO), Indian Potash Ltd (IPL), Kanpur Fertilizers, Krishak Bharati Cooperative (KRIBHCO), Mangalore Chemicals & Fertilizers Ltd. (MCFL), Madras Fertilizer Ltd (MFL), Mosaic India Pvt. Ltd, Nagarjuna Fertilizers and Chemicals Ltd (NFCL), National Fertilizers Limited (NFL), Paradeep Phosphates Ltd (PPL), Rashtriya Chemicals & Fertilizers Ltd (RCF), Shriram Ferts & Chemicals, Sunfert International Pvt. Ltd, Tata Chemicals Ltd (TCL), Zuari Agro Chemicals Ltd (ZACL).

The countries from where these fertilizers have been imported during the last three years and current year are Algeria, Australia, Bahrain, Belarus, China, Canada, CIS, Egypt, Estonia, Germany, Indonesia, Iran, Israel, Jordan, Kuwait, Latvia, Lithuania, Morocco, Oman, Russia, S. Arabia, UAE, Ukraine and USA.

(c): Yes, Madam. The country is the net importer of fertilizers. The import of urea for direct agriculture use is made on Government account to bridge the gap between assessed demand and the indigenous production. The fertilizers other than urea are imported by the importers as per their commercial judgement based on the demand-supply balance. There are no exploitable reserves of potash in the country and its requirement is met through imports only.

(d): Yes, Madam. At present, there are 4 notified Central Government Fertilizer Quality Control Laboratories (FQCLs), namely, Central Fertilizer Quality Control & Training Institute (CFQC&TI) and its three Regional Fertilizer Control Laboratories (RFCLs), which have been entrusted with the responsibility to check the quality of imported fertilizers. These laboratories carry out the analysis as per the methods notified in the FCO. In order to check the quality of imported fertilizers, the fertilizer inspectors of CFQC&TI and RFCLs draw samples at the ports and send the samples to the laboratories. Thereafter, the samples are analyzed by the qualified analyst of the laboratories.

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